

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 616/(MAH)/2017


CORAM:

Present: MS INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.06.2017

NAME OF THE PARTIES: Growmore Investments & Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
16	Chandrakant Mhadiswar & Madan Gupta	Advocate	

ORDER

CSA No.615/230-232/2017 NCLT/MB/MAH/2017

CSA No.616/230-232/2017 NCLT/MB/MAH/2017

The Company Petition allowed.

Sd/-
Ina Malhotra
Member (Judicial)